

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4118  
ANSWERED ON:21.03.2013  
PHALGUNA SAKA ANOMALIES IN BALANCE SHEETS  
Pakkirappa Shri S.

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

(a) whether the Union Government has inspected the books of accounts of several companies on account of anomalies in their balance sheets during the last three years; and

(b) if so, the names of such companies and the action taken/proposed to be taken against them?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) (SHRI SACHIN PILOT) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) & (b) This Ministry has inspected/examined the books of accounts of various companies where violations of Section 211 and 227 of the Companies Act, 1956 were noticed in the Balance Sheets. Based on the findings, penal action has been taken against erring companies and their officers in default as under:-

Year    Prosecution filed

2009-10    246

2010-11    278

2011-12    54.